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Affidavit to be Furnished by the candidate alongwith Nomination Paper

For election to Bibas, Stale ... (name of the House)

From Constituency (Name of the Constituency)

Bhumendra Navayas Staldaugh arthite or Late Kinishnes Kent Sort	c at the above
Election, do hereby solemnly affirm and state on oath as under:-	
(strike out whichever is not applicable)	
(1) I am a candidate set up by BJP (name of the political party) / am contesting	as an

(2) Details of PAN and status of filing of Income tax return :

Independent candidate.

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	BGSPS 671741	2012-13	4,308201-
2.	Spouse-	BAJPS8634J	2012-13	4,40,7631-
3.	Dependent I	ys	*	30
4.	Dependent 2	7	ye	ж
5.	Dependent 3	20	*	×

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	1. Barkeria AS Gas No. 100/90 2. Gorcakon: D.S. Can No. 75/95
(b)	Name of the court, Case No. and Date of order taking cognizance :	CGM, Siwan - 9/5/1995 1. B. K. Mishrz - 17/5/1995 (5.M. Gist clay) 5/1995
(e)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	7

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	N.A.
(b)	Name of the Court(s). Case No. and	N.A
	Date(s) of order(s).	Street, and the street, and th

(3) That I give height below the details of a seassets (movable and is movable etc.) of mysels, my spouse and all dependents:

A. Details of movable assets:

(Note

1. Assets in joint name indicating the extent of joint ownership will also have to be given

 In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i) -	Cash in hand	72,500/-	48,0001		_	-
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit		6 Pars only (600009-)			
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.		NSC-RS-200 F.D- 4 Sol	b		
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount					
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.					
(vt)	Motor Vehicles/Aircrafts/Sowko Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount) April 2010	TAVERA BR-29A-1575 Year: 2012	, y			
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold- 50gm	. Gold - 500 g			

3	Asny other assets such as value of Claims/interest		1		1	-			-	-
(ix,	Gross Total value		-			-				
(Net	Details of Immovable assets: 1. Properties in joint ownership in 2. Each land or building or apartm	ndicating the co	ctent of joi mentioned	nt own	nership wi	II also h	ave to	be indicat	od	
S. No	Description : .	Self	Spouse		Depen	dent-1	Depe	ndent-2	Dep	endent-3
(i)	Agricultural Land - Goylakothi Location(s) Sodana Survey number(s) - Area (Total measurement in	6 Bigha 15 Bigha		1						
٠	Whether inherited property (Yes or NO)							-		
7	Date of purchase in case of self acquired property									
	Cost of Land (in case of purchase)at the time of purchase.									
	Any Investment on the land by way of development, construction etc.									
	Approximate Current market value	45 lokes.								
(ii)	Non-Agricultural Land Location(s) Survey number(s)	,								
	Area (Total measurement in sq. ft.)									
	Whether inherited property (Yes or NO)		1							
2	Date of purchase in case of self acquired property							1		
	Cost of Land (in case of purchase) at the time of purchase							-		
	Any Investment on the land by way of development, construction etc.									
	Approximate Current market value									
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)									
	Built up Area (Total measurement in sq. ft.)					1		1	Ī	

	V techer inherited property (* es or NO)	1	7		1				/
	Day of purchase in case of serf as a sirred property	1			7		_		1
	Cost of property (in case of prochase) at the time of prochase						1	/	/
	Any Investment on the property by way of development, construction etc.			1		7			
_	Approximate Current market value	/		1		1		1	
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	Gioriascarni 1182	Book Rows Hotel 3814	-			1		1
	Area (Total measurement in sq. ft.)	2 Brigha 10 Dhur	3500 Sq. FA.				1		
	Built up Area (Total measurement in sq. ft.)	10 27557	3 ono Sq. FA.						
	Whether inherited property (Yes or NO)	40	40	+	12				-
	Date of purchase in case of self acquired property								
	Cost of property (in case of purchase) at the time of purchase								
	Any Investment on the land by way of development, construction etc.								
	Approximate Current market value	10 laks	80 lakho.						
(v)	Others (such as interest in property)								
(vi)	Total of Current Market Value of (i) to (v) above			-		-			

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Car hon-86 (8 th Gard) KCC (Certal)	(tra)	1		
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	×	Х.			

	A-ay other liability	/	1		T	
	Grand total of liabilities	-		1		
(ii)	Government Dues: Dues to departments dealing with government accommodation	1	1			
	Dues to departments dealing with supply of water	/	/			
	Dues to departments dealing with supply of electricity	/	/	1		
	Dues to departments dealing with supply of telephones/mobiles	BSHL 58,801-				
	Dues to departments dealing with government transport (including aircrafts and helicopters)	1041: 03	1			
	Income Tax Dues		1		1	
	Wealth Tax Dues	1	1			
	Service Tax Dues	1	/			
	Municipal /Property Tax Dues	/	/			
	Sales Tax Dues	1	1			
	Any other dues	1	/			
	Grand total of all Govt. dues	58,8601-	-	1	-	7

(7) Details of profession or occupation:

a. Self.....

b. Spouse ..!! devant fe (8) My educational qualification is as under: M. A. (Pol. Sc.)

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. Bhumondre Noveyan Singl
2.	Full postal address	MURRO: Gover Kolli, Dot - Sinom Sike
3.	Number and Name of the constituency and state	III, Gover Kon
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	. b.J.P.
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	M.A.

	PA	N of			Year for which la		Lota	Hermy Shan
	(a)	Candidate BGSPS	67174	-+	2012-13	in med	4.	30,820-
			8634 J	-	2012-13		14	40,7631
	(c)	Dependents	140 34 2		- CIC-II		1-1-	42,4831
6.		Details	of Assets and	Liabilit	ties in rupees		-	
		Description	Self	Spouse	Dependent-I	Depende	ent-II	Dependent-II
Λ.		Moveable Asset (Total value)						
В.		******	go lais					
-	i)	Purchase Price and Development Cost of Immovable Property (Total Value)						
	ii)	Approximate Current Market Price of Asset (Total Value)	go Lees	I				
7		Liabilities				1		
		(i) Government dues (Total)						
		(ii) Loans from Bank, Financial Institutions and others (Total)	11/005					
8.	((ghest educational qualific Give details of School / Un urse) (Name of the School	iversity educat	tion with	full form of the	certificat	te/ dipl	loma/ degree was complete

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(h) L my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6

above.

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

- 2 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public,
- 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned
- 4. The affidavit should be either typed or written legibly and nearly